

[Shri Humayun Kabir]

(iii) Annual Report of the Cochin Refineries Limited, Ernakulam, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(iv) Review by the Government on the working of the above Company.

[Placed in Library See No. LT-3894/65.]

ANNUAL REPORT OF THE STATE TRADING CORPORATION OF INDIA LIMITED

The Minister of Commerce (Shri Manubhai Shah): Sir, I beg to lay on the Table a copy of Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

[Placed in Library. See No. LT-3895/65.]

ANNUAL REPORT OF THE GARDEN REACH WORKSHOPS LIMITED

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): Sir, I beg to lay on the Table a copy of Annual Report of the Garden Reach Workshops Limited, Calcutta, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

[Placed in Library. See No. LT-3896/65.]

NOTIFICATION UNDER NAVY ACT

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): Sir,

I beg to lay on the Table a copy of Notification No. S.R.O. 68 dated the 20th February, 1965, containing corrigendum to Notification No. S.R.O. 22E dated the 3rd August, 1964, under section 185 of the Navy Act, 1957.

Placed in Library. See No. LT-3897/65.]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-SIXTH REPORT

12.24 hrs.

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to present the Fifty-seventh Report of the Committee on Private Members' Bills and Resolutions.

12.24½ hrs.

PUBLIC ACCOUNTS COMMITTEE

THIRTY-SECOND REPORT

Shri Morarka (Jhunjhunu): Sir, I beg to present the Thirty-second Report of the Public Accounts Committee (1964-65) on Appropriation Accounts (Railways), 1962-63 and Audit Report (Railways), 1964.

STATEMENT RE. OFFER OF WHEAT GIFT BY CANADA

The Minister of Food and Agriculture (Shri C. Subramaniam): Sir, in my statement before the House on the 18th February 1965, I had drawn attention to the shortfall in the arrivals of wheat on account of the strike of longshoremen in the East Coast and the Gulf ports in the United States. While informing the House about the unconditional gift of 1,50,000 tons of wheat made by the Australian Government, I had stated that we had approached other countries for additional quantities of wheat. I am happy to announce the Government of